

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 234/GT/2020**

Subject : Petition for revision of tariff of RGCCPP, Kayamkulam (359.58 MW) after the truing up exercise for the period from 1.4.2014 to 31.3.2019.

**Petition No. 443/GT/2020**

Subject : Petition for determination of tariff of RGCCPP, Kayamkulam (359.58 MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Limited

Respondents : KSEB Limited

Date of Hearing : **23.8.2022**

Coram : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC  
Shri Anand K. Ganesan, Advocate, NTPC  
Ms. Ritu Apurva, Advocate, NTPC  
Shri Deepak Thakur, Advocate, NTPC

**Record of Proceedings**

These Petitions were called out for virtual hearing.

2. During the hearing, the learned counsel for the Petitioner circulated note of arguments and made detailed oral submissions in these matters. At the request of the learned counsel, the Commission permitted the Petitioner to upload the note of arguments, in the web portal of the Commission, in the course of the day.

3. None appeared on behalf of the Respondent.

4. Accordingly, the Commission reserved its order in these petitions.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)

